

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/ 6759 /A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, ^{25th} July, 2023.

Sub:- **Earned leave.**

Ref:- Letter Dated 21.07.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of **earned leave for five days w.e.f. 24.07.2023 to 28.07.2023 alongwith station leave permission w.e.f. 22.07.2023 to 28.07.2023** (prefixing 22.07.2023 & 23.07.2023) **in respect of Shri Liansangzuala District & Sessions Judge, Champhai Judicial District, Champhai** has been granted. He is to hand over charge to the Additional District & Sessions Judge, Champhai Judicial District, Champhai.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/6760-6/1, dated 25th/07/2023

Copy to:

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)